



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
1	WP(C)/6594/2024 FIXED	ASSAM CHAH KARMACHARI SANGHA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. S CHAKRABORTY	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
2	WA/354/2024 CAVT. NO.10012/024, FIXED	M/S FRIEND ENTERPRISE AND ANR Versus M/S CONSULTING ENGINEER (NG) AND 8 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	DR. J. D. KHAUND (R-9) MRS. A GAYAN (R-8) MR R SINGHA MS P RABHA(R-8) MS M BARMAN(R-8) M NARZARY(R-9) SC, A.H and V. DEPT. FOR CAVEATOR
3	WITH WA/27/2025	THE STATE OF ASSAM AND 3 ORS. Versus M/S CONSULTING ENGINEER (NG) AND 4 ORS	MITHUMONI KATAKY	FOR CAVEATOR
HEARING				
4	WP(C)/7681/2018 FIXED	M/S. RAJKAMAL AND COMPANY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA MR D SAIKIA SC, GMC
5	WITH WP(C)/7682/2018	M/S. KAMAL AND ASSOCIATES Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC

6	WP(C)/2798/2019	ALL ASSAM INLAND WATER TRANSPORT WORKERS UNION Versus THE STATE OF ASSAM AND 3 ORS.	MR A DASGUPTA MR S DUTTA MS B DAS MR. R SARKAR MR B DAS	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. A K BHUYAN (R-1) MS. B BHUYAN(R-1) MR. D SAIKIA, ADVOCATE GENERAL MS. N CHOUDHURY MS B BORA(R-1) MR A SHARMA(R-1) MR A TALUKDAR(R-1) MR J DAS(R-1) SC, IWT SC, TAXES
7	WA/20/2022	M/S SURAKSHA STEEL CO. Versus THE STATE OF ASSAM AND 6 ORS. A	DR B P TODI MR A NATH DR ANKIT TODI	SC, TAXES
8	WITH WA/4/2022	M/S SRI KRISHNA ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS. E	DR B P TODI MR A NATH DR ANKIT TODI	MR B GOGOI SC, TAXES
9	WP(C)/7297/2022	MD REZZAK ALI @ REZZAK KHAN AND 3 ORS Versus THE PRINCIPAL SECRETARY / COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	SC, APDCL MR. P N GOSWAMI, ADDL. ADVOCATE GENERAL, ASSAM MR S P DAS
10	WA/146/2023	SAFIQR RAHMAN TALUKDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. N ISLAM MR A B DEY MR. T K DEY MR. S SUTRADHAR	GA, ASSAM MS. D S NEOG, SC, IRRIGATION DEPTT.
11	WA/344/2023	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM SC, HEALTH
12	WA/372/2023 CAVT. NO.08502/023, FIXED, WITH CAVT. 850/2023	THE MANAGING COMMITTEE OF CHAPANALA CO-OPERATIVE SOCIETY LTD. Versus SRI LAMBUDHAR GOGOI AND 6 ORS	MR R K DUTTA MS. P SAHARIA MR. J K BORDOLOI	SC, CO OP GA, ASSAM MR. P MAHANTA MR. R B GOHAIN FOR CAVEATOR DY.S.G.I.
13	WA/463/2023	GS-177180H PARATALA RAMA KRISHNA GUPTA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	DY.S.G.I.
14	WP(C)/1209/2023	BIKUNASH NARZARY AND 3 ORS Versus THE UNION OF INDIA AND 2 ORS	S BORGHAIN MS. B DEVI G. R. SINGHA	DY.S.G.I.
15	WA/221/2024 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM
	WITH I.A.(Civil)/2074/2024 in WA/221/2024	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	
16	WITH WA/422/2024	THE STATE OF ASSAM Versus SHRI DIPANKAR KALITA	DIPANKAR NATH SR. GA ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C

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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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23)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
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BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

COURT NO: 2

[DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
WITH I.A.(Civil)/3004/2018 in WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
2 WP(C)/652/2018	RICHARD SANGYUNG Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. K GOSWAMI MS. D D BARMAN, ADDL. SR. GOVT. ADV. SC, DIMA HASAO
3 WA/2/2022	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
4 WA/344/2022	BIKRAM JIT SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR MR. NAVA KUMAR KALITA	MR. K GOGOI DY.S.G.I.
5 WA/167/2023 CAVT. NO.04812/023,	RANJAN KUMAR CHAKRABORTY Versus SANJIB KUMAR TALUKDAR ANDN 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	MR. B D GOSWAMI (R-1) MR. J M GOGOI SC, SEC. EDU. FOR CAVEATOR
6 WA/248/2023	THE STATE OF ASSAM AND 4 ORS. Versus DEBASHIS PUZARI B	SR. GA, ASSAM	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MR P R SARMA K AHMED K AHMED
7 WA/264/2023	KRISHNA BHARALI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM(R 1&4) SC, EXCISE DEPTT.

8	WA/464/2023 CAVT. NO.12962023,117800013152/023, THE STATE OF ASSAM AND 7 ORS. CAVT.1315/2023, CAVT.1296/2023	RANJAN BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	MR A C BORBORA MR. P P DUTTA (R-6) MR. M DUTTA (R-4,7) MD S HOQUE MR. M SMITH MR. N BORPATRAGOHAİN MR H J SAIKIA MS P SARMA (R-6) MS. P P DAS (R-6) SC, FOREST FOR CAVEATOR SC, PCB
9	WA/466/2023	HUMEN GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA MR N SARMA	MRS. K DEVI (r-4) SC, SEC. EDU.
10	Hill.Appeal/1/2024 WITH LCR	UNION OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	DR. B N GOGOI MS. R BEGOM	GA, ASSAM MR D C K HAZARIKA MR. R DHAR MS. J KALITA FOR CAVEATOR
	WITH I.A.(Civil)/4269/2017 in Hill.Appeal/1/2024	UNION OF INDIA and 2 ORS, Versus THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR
	WITH I.A.(Civil)/4027/2018 in Hill.Appeal/1/2024	JOYDEB PHONGLO AND 13 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY
	WITH I.A.(Civil)/4089/2018 in Hill.Appeal/1/2024	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS Versus THE UNION OF INDIA AND 2 ORS	MR D C K HAZARIKA MS J KALITA	MR A DASGUPTA DR. B N GOGOI
	WITH I.A.(Civil)/3598/2022 in Hill.Appeal/1/2024	JOYDEB PHONGLO AND 13 ORS. Versus UNION OF INDIA and 2 ORS,	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
	WITH CRP(IO)/112/2021	THE UNION OF INDIA AND 2 ORS. Versus JOYDEEP PHONGLO AND 13 ORS.	MR A DASGUPTA MR G GOSWAMI	MR R DHAR
	WITH I.A.(Civil)/2275/2021 in CRP(IO)/112/2021	JOYDEB PHONGLO AND 13 ORS Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA MR P BHATTACHARJYA	MR G GOSWAMI
12	ITA/10/2024	COMMISSIONER OF INCOME TAX (TDS), NER Versus RAMKY ECI JV	MR. S CHETIA	
13	WA/37/2024	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY (APEDA) Versus UNION OF INDIA AND 2 ORS F	MR C P SHARMA MR. K R BOROOAH	MR. L C DEY (r-2) MR. C K S BARUAH MR H Dey (r-2) DY.S.G.I.
	WITH I.A.(Civil)/333/2024 in WA/37/2024	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY (APEDA) Versus UNION OF INDIA AND 2 ORS F	MR C P SHARMA MR. K R BOROOAH	MR. L C DEY (r-2) MR. C K S BARUAH MR H Dey (r-2) DY.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HIS LORDSHIP AND
HONOURABLE MRS. JUSTICE Y. LONGKUMER.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4500/2020 PART-HEARD, FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. MR. S.R. RABHA, SC, BTC SC, BTADC
HEARING				
2	WP(C)/539/2018 PART-HEARD, FIXED, IN WP(C) 724/2009 (D/O)	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED GA, ASSAM MR. P J PHUKAN MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
3	WP(C)/635/2023 PART-HEARD, FIXED	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
	WITH WP(C)/4012/2023	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
	WITH WP(C)/4013/2023	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE

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[AT 03:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 3

[THIS BENCH WILL SIT AT 3:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./29/2021 AT 3:00 PM, WITH LCR, IN WP(C)/7692/2017 (D/O)	AJBAHAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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23)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
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2:00 PM to 4:30 PM

[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 02:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./452/2025	ROBIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. N ALAM MR N J DAS	PP, ASSAM
<u>MOTION</u>				
2	AB/380/2025	ROKIBUL ISLAM @ RAKIBUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./562/2024 WITH SCANNED LCR, B/O	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4	Bail Appln./1831/2024 WITH SCANNED COPY OF CASE RECORD, WITH CASE DIARY, FIXED	RAHENA BEGOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
5	Bail Appln./1884/2024 WITH SCANNED LCR, FIXED	BINESH KUMAR ROY Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
6	Bail Appln./2448/2024 WITH SCANNED COPY OF CASE RECORD, WITH CASE DIARY, FIXED	USMAN ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
7	Bail Appln./3330/2024 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	HEMKHOLAL LUNKIM Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
8	Bail Appln./3419/2024 FIXED	SASUMA DAIMARI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
9	Bail Appln./3769/2024 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	KRISHNA MAHAPATRA MALI Versus THE UNION OF INDIA	MS. M KUMARI MR D NANDI MR. M KALITA B U LASKAR	SC, NCB

10	Bail Appln./3877/2024 WITH SCANNED LCR, FIXED	SRI SAWAN NAYAK Versus THE STATE OF ASSAM AND ANR	MR. R SEKHAR MR U S BORGHAIN	MRS. A GAYAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
11	Bail Appln./3905/2024 WITH SCANNED LCR, FIXED	GAUTAM NATH Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	MR A SHARMA (R-2) PP, ASSAM
12	Bail Appln./3/2025 FIXED	ELIUS AHMED @ ILIYAS AHMED Versus THE STATE OF ASSAM	MR. M ALI MD. ANARUL ISLAM MR J FIRDAUS	PP, ASSAM
13	Bail Appln./30/2025 FIXED	FAIJUR RAHMAN Versus THE STATE OF ASSAM	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
14	Bail Appln./98/2025 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	ABBAS ALI @ BIHARI Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	Ms. R. R. BORAH (R2) MR. A A R KARIM (R2) MS G.PURI (R2) PP, ASSAM
15	Bail Appln./106/2025 FIXED	FERDAUS RAHMAN Versus THE STATE OF ASSAM	MR. Z HAMMAD	PP, ASSAM
16	Bail Appln./163/2025 FIXED	BIPLAB GOHAIN Versus THE STATE OF ASSAM AND ANR	MS. K MALAKAR MS A MAJUMDER MS P DUTTA	PP, ASSAM
17	Bail Appln./193/2025 WITH SCANNED LCR, FIXED	SRI DILIP DUTTA Versus THE STATE OF ASSAM AND ANR	MR. U J SAIKIA	PP, ASSAM
18	Bail Appln./279/2025 FIXED	DIPANJAN NATH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
19	Bail Appln./281/2025 FIXED	MD FULJAR ALI Versus THE STATE OF ASSAM	I AMIN MR N ZAMAN	PP, ASSAM
20	Bail Appln./298/2025 FIXED	INAMUL HOQUE Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
21	Bail Appln./303/2025 FIXED	HAFIZ YASIRUDDIN AND ANR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
22	Bail Appln./348/2025 FIXED	SAKIB CHOUDHURY Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/2777/2024 WITH SCANNED CASE RECORD, WITH OFFICE NOTE, FIXED	PULAK JYOTI KALITA @ JANMONI Versus THE STATE OF ASSAM,	MR G SARMA MR S DEKA	PP, ASSAM
24	AB/3238/2024 WITH SCANNED CASE RECORD, WITH CASE DIARY, FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
25	AB/3402/2024 WITH OFFICE NOTE, FIXED	KAMALA KANTA BARMAN Versus THE STATE OF ASSAM	MR G CHAMUAH	MR. S C BISWAS(INFORMANT) MR. P S BISWAS (INFORMANT) MS A BORAH(INFORMANT) PP, ASSAM
26	AB/84/2025 FIXED	LUHIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. F RAHMAN	MR. P SAIKIA, LEGAL AID COUNSEL PP, ASSAM
27	AB/86/2025 WITH Bail Appln./95/2025 (D/O), FIXED	MD IFTIKHAR JAHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MRS H AHMED MS J BEGUM	PP, ASSAM
28	AB/150/2025 FIXED	MAIDUL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. N M DEKA	12-02-2025	To	04-04-2025
15)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
16)	MR. M R SODIAL	17-02-2025	To	21-02-2025
17)	MS. R S SADIAL	17-02-2025	To	21-02-2025
18)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
19)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
20)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
21)	MS. D GHOSH	18-02-2025	To	20-02-2025
22)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
23)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
24)	MR P C DEY	20-02-2025	To	21-02-2025
25)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
26)	MS. D SAIKIA	12-02-2025	To	07-03-2025
27)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5428/2019 FIXED	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	WITH I.A.(Civil)/2939/2019 in WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
2	WP(C)/2205/2020 FIXED	KANIKA BHARALI MEDHI Versus THE STATE OF ASSAM AND 7 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
3	WP(C)/5179/2020 FIXED, WITH WP(C)/6554/2023 (D/O)	MOHMOD NADEEM Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, SEC. EDU.
4	WP(C)/200/2021 FIXED	BELONPARA ME SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS SC, SSA MR. H P NEOG	SC, ELEM. EDU GA, ASSAM
5	WP(C)/1095/2022 FIXED	BULA SARKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. S NATH MRS R DEKA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	MR. M K BORO MR. S R BARUAH MR D K ROY, SC, AHSEC (R-3) MR. B DEORI, GA, ASSAM (R-9 & 10) SC, SEC. EDU. SC, BTC
6	WP(C)/3531/2024 FIXED	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
	WITH WP(C)/6466/2023	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
8	WP(C)/3820/2024 FIXED	SANJIB BORAH AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY	MR. S HAZARIKA SC, SEC. EDU.

9	WITH WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/2345/2024 in WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
10	WITH WP(C)/3770/2024	GOLOK SARMAH AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR S ABDULLAH	SC, SEC. EDU.
11	WITH WP(C)/3949/2024	GANESH CHANDRA KAKATI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
12	WITH WP(C)/4017/2024	KUMUD PRASAD DEKA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
13	WITH WP(C)/4018/2024	GEETALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
14	WITH WP(C)/4019/2024	KUMUD KAKATY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
15	WITH WP(C)/4021/2024	DULAL GOHAIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
16	WITH WP(C)/4022/2024	BIMAL CHANDRA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
17	WITH WP(C)/4024/2024	ANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
18	WITH WP(C)/4041/2024	ANUPAM BORTHAKUR AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY(P-1) MR. B PURKAYASTHA (P-1) MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SEC. EDU.
	WITH I.A.(Civil)/236/2025 in WP(C)/4041/2024	BEAUTISIKHA DEVI AND ORS Versus THE STATE OF ASSAM AND 9 ORS	SANJIB HAZARIKA	SC, EDU
19	WITH WP(C)/4165/2024	INTAZ ALI MONDAL AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
20	WITH WP(C)/4235/2024	NABIN CHANDRA DAS AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
21	WITH WP(C)/4461/2024	ISHA RANI KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
22	WP(C)/3921/2024 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. FIRUZ KHAN MR. ABHIJIT MENA DR AZIZ KHAN DEEPANJALI GUPTA	MR D K ROY SC, SEC. EDU. SC, SEBA

23	WP(C)/5014/2024 FIXED	KABITA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE DEPTT.
	WITH			
24	WP(C)/2948/2024	BANI KANTA MORAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH G. R. SINGHA N AHMED MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
	WITH			
25	WP(C)/3091/2024	RAJESH YADAV Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH N AHMED MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
	WITH			
26	WP(C)/6215/2024	JIBA KANTA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
	WITH			
27	WP(C)/6993/2024	KRISHNA KANTA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE DEPTT.
		ORDERS		
28	Cont.Cas(C)/433/2022 FIXED	MRS. DEVASREE SHARMA AND 9 ORS. Versus M.S. MANIVANNAN AND ANR.	MRS. R DEVI	MR. D SAIKIA (R1) MR. K GOGOI (R1) MR S DAS (R1)
29	Cont.Cas(C)/336/2023 FIXED	BALICHERRA M E MADRASSA Versus SMTI SURANJANA SENAPATI, ACS	MR. A H M R CHOUDHURY	MR. D SAIKIA MR. A PHUKAN
		HEARING		
30	WP(C)/2086/2020 PART-HEARD, FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
	WITH			
31	WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.
32	WP(C)/6252/2018	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR J ABEDIN MR. U K NAIR MR. A CHETRY MR. M KALITA MR. R AHMED MR. M P SARMA MR. J HATIMURIA MR. P P DAS	MS. M D BORAH (GA, ASSAM, R-1) MR. C BHATTACHARJEE (SC, SECONDARY EDUCATION, R-2,3,4)

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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. N M DEKA	12-02-2025	To	04-04-2025
15)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
16)	MR. M R SODIAL	17-02-2025	To	21-02-2025
17)	MS. R S SADIAL	17-02-2025	To	21-02-2025
18)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
19)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
20)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
21)	MS. D GHOSH	18-02-2025	To	20-02-2025
22)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
23)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
24)	MR P C DEY	20-02-2025	To	21-02-2025
25)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
26)	MS. D SAIKIA	12-02-2025	To	07-03-2025
27)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5505/2020 FIXED, WITH LCR	SUBAN ALI Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ADMISSION</u>				
2	WP(C)/5978/2024 FIXED, WITH LCR	MATIAUR RAHMAN @ MATIUR RAHMAN Versus THE UNION OF INDIA AND 4 ORS.	DR G J SHARMA	GA, ASSAM DY.S.G.I. SC, ECI
3	WP(C)/6889/2024 FIXED, WITH LCR	MAZITAN NESSA @ MAZIDAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/6959/2024 FIXED, WITH LCR	MANOWARA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR. A.H. MONDAL MR S ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/112/2025 in WP(C)/6959/2024	MANOWARA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR S ISLAM MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/87/2025 FIXED	KADIR ALI Versus THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM MR A U AHMED (R-8) MS. H SARMA(R-8) DY.S.G.I. SC, ECI SC, F.T
<u>ORDERS</u>				
6	I.A.(Civil)/1775/2024 FIXED, WITH LCR in WP(C)/6971/2018	SRI PURNA DAS Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

WITH
[WP\(C\)/6971/2018](#)

ON THE DEATH OF AMRITLAL DAS, HIS
LEGAL HEIRS AND 3 ORS.

Versus

THE UNION OF INDIA AND 6 ORS.

MS. D GHOSH
MS N DEKA
MR SAURADEEP DEY

SC, NRC
ASSTT.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

HEARING

7 [WP\(C\)/4619/2017](#)
PART-HEARD, FIXED, WITH LCR

SOLIMUDDIN
Versus
THE UNION OF INDIA and 4 ORS.

MR.H R A CHOUDHURY
MR.F U BORBHUIYA
MS.S DAS
MR.H MUBARAK
MR.A MATIN

GA, ASSAM
ASSTT.S.G.I.

8 [WP\(C\)/7685/2019](#)
WITH LCR

MANIK KARMAKAR
Versus
UNION OF INDIA AND 5 ORS

MR P C DEY
MR S CHAKRABORTY
MR S CHOUDHURY
MR I HOQUE

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

9 [WP\(C\)/9/2020](#)
WITH LCR

KHUDEJA KHATUN
Versus
THE UNION OF INDIA AND 5 ORS.

MR A DASGUPTA
MR. M AHMED
MR. B DAS
J U AHMED
MR. R SARKAR
MR S H MAHMUD
MS R ALI

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

10 [WP\(C\)/29/2020](#)
WITH LCR

JAINAL ALI @ JAYNAL ABDIN
Versus
THE UNION OF INDIA AND 5 ORS.

MR H R A CHOUDHURY
MR. A M AHMED
MRS H AHMED

SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

WITH

11 [WP\(C\)/9165/2019](#)

JAINAL ALI @ JAYNAL ABDIN
Versus
THE UNION OF INDIA AND 5 ORS

MR H R A CHOUDHURY
MR. A M AHMED
MR. H AHMED

MR. S C KEYAL
SC, NRC
ASSTT.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/966/2024 WITH LCR 5 FILES (SCANNED), LCR 5 FILES (ORIGINAL). FIXED. in CrI.A./330/2024 WITH CrI.A./330/2024	NARAYAN TAMULI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
		NARAYAN TAMULI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	MR. A U CHOUDHURY (R-2) MR S ISLAM(R-2) PP, ASSAM
HEARING				
2	CrI.A./85/2020 WITH LCR 1 BUNDLE. P.B-2. FIXED.	MD SAFIQL ISLAM Versus THE STATE OF ASSAM and ANR	MR.R DE MR S CHOUDHURY MR. R J SARMA	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY PP, ASSAM
3	CRL.A(J)/31/2021 5 Y 6 M 26 D.:WITH LCR 3 FILES. P.B-3.	DILIP GOUR Versus THE STTE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/32/2021 5 Y 6 M 26 D.:WITH LCR 3 FILES. P.B-2.	BISHNU KISHKO Versus THE STTE OF ASSAM	MR. B J TALUKDAR, AMICUS CURIAE	PP, ASSAM
5	CrI.A./54/2021 WITH LCR (KEPT IN SECTION). P.B-8 VOL, FIXED.	SANJAY RAJOWAR Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR. M K DAS (R-2) MS Z ANJUM (R-2) MR. U S BORA (R-2) MS J SAIKIA (R-2) PP, ASSAM
6	WITH Death Sentence Ref./2/2020	THE STATE OF ASSAM Versus SANJAY RAJOWAR	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM	MR. K N CHOUDHURY, AMICUS CURIAE

7	WITH CrI.A./61/2021	SANJIB RAJOWAR AND 23 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR D TALUKDAR MR P CHOUDHURY MR. M K DAS MR. U S BORA MS J SAIKIA PP, ASSAM
8	CrI.A./47/2022 3 Y 1 M 0 D :WITH LCR 8 FILES, P.B-2	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. P K MUNIR MR A RAHMAN MR. A. GAYAN MR. A. GAYAN	PP, ASSAM

WITH
[I.A.\(CrI.\)/125/2022](#)
in CrI.A./47/2022

UPEN DEKA AND 3 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. B K MAHAJAN
MR. A CHAUDHURY
MR. P K DAS

PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4867/2015	MD. ABDUSH SAMAD Versus THE STATE OF ASSAM AND 7 ORS	MR.B N SARMA MR.B D DAS MR.R DEKA MR. D NATH MR.D DAS MR.G SARMA	DR.B AHMED GA, ASSAM
2	WP(C)/3654/2016	FAIZ UDDIN MAZUMDER Versus THE UNION OF INDIA and ANR	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	C.G.C. MR.S S ROY ASSTT.S.G.I.
3	WP(C)/265/2017	JOGEN LOING and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R SHARMA MR.R CHAKRAVORTY MR.M CHALIHA	SC, AG MR.A BHATTACHARYYA-6 MR.A BARUA(R-6) SC, HEALTH SC, FINANCE
4	WP(C)/1149/2018	ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. K N CHOUDHURY MR. A D CHOUDHURY MS D DEVI MR. T CHAKRABORTY MR. D CHOUDHURY N GAUTAM	GA, ASSAM MRS. R BORAH R SARMAH MR P NAYAK (R-9) MR. R SARMAH (R-8) MR B CHOUDHURY (R-9) MR. D DAS (R-8) MR B GOGOI(R-9) ASSTT.S.G.I. MR A U AHMED
5	WP(C)/6130/2018 WITH OFFICE NOTE	NRIPEN KR. BHATTACHARYYA Versus NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. A KHOUND MT T TASHI MS. Y S PHOM MR. M BORAH	MR. U K NAIR (R1) MS. A VERMA (R1) MS. S KHANIKAR (R1) MR. A DHAR (R-1) MR H GUPTA (C.G.C., R2) MS U DAS (R1) ASSTT.S.G.I.
6	WP(C)/8751/2018	AVINASH KUMAR NATH AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR H K DAS MR. M P SARMA	MS M HAZARIKA (R3) MS. M HAZARIKA MS. S KHOUND MS. S KHOUND SC, GDD

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/792/2025 CAVT. NO.119220/24,N FIXED	NUMALIGARH REFINERY LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K SAHEWALLA MR D GOSWAMI MR P GOGOI	GA, ASSAM MR D SENAPATI MR H K SARMA SC, REVENUE FOR CAVEATOR
2	WP(C)/881/2025 B/O	MD. RAFUQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. S HAZARIKA A BHUYAN	SC, CO OP GA, ASSAM
3	WP(C)/905/2025 B/O	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION	MR. D SARAF MR. S S GUPTA	SC, ATEPFO
4	WP(C)/906/2025 B/O	NIRAD KANT BAGLA Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION	MR. D SARAF MR. S S GUPTA	SC, ATEPFO
ORDER (IMPLEADMENT OF PARTY)				
5	I.A.(Civil)/2713/2024 B/O in Cont.Cas(C)/673/2023 WITH Cont.Cas(C)/673/2023	ADHESH KALUWAR AND ANR Versus ASHOK BABU IAS AND 3 ORS ADHESH KALUWAR AND ANR Versus AVINASH P JOSHI, IAS AND 3 ORS	MR. B CHETRI MR. B CHETRI MR VINOD BASFOR	MR. S S ROY (R-3) MR. G PEGU (R-3) MR. B GOGOI SC, HEALTH AND F W
ADMISSION				
6	WP(C)/915/2023 B/O	RUMA DEY BISWAS Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	GA, ASSAM MR. B J MUKHERJEE (R9- R11) MR. H BURAGOHAIN (R9- R11) SC, TRANSPORT SC, I O C SC, OIL

7	WP(C)/5418/2023 FIXED	ABIR DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
8	WP(C)/5428/2023 FIXED	JITEN BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM MR. N UPADHAYAY (R-5) MS. M BARMAN (R-2, R-3, R-4) MS. J GOGOI (R-6) SC, REVENUE SC, WATER RESOURCE SC, IRRIGATION
9	WP(C)/4207/2024 FIXED	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
	WITH			
10	WP(C)/4208/2024	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
11	WP(C)/6615/2024 FIXED	M/S GANESH TAMULI Versus THE UNION OF INDIA AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
12	WP(C)/167/2025 FIXED	KADER ALI AND 73 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
HEARING				
13	WP(C)/5344/2013 CAVT. NO. 756/2013 FIXED	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR R DHAR, SC, TRIABALS AFFAIRS (P) MR.A M KHAN MR.P A AHMED MR. C. SARMA, SC, SOCIAL JUSTICE AND EMPOWERMENT FOR CAVEATOR
14	WP(C)/7732/2017 FIXED	BAJRANG TEA and INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR. S DEKA MS.J BORA MR.B DUTTA MR.D TUMUNG	MR G P BHOWMIK, SR. ADV (R-5) GA, ASSAM MS M KALITA (R-5) MS P CHETIA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
15	WP(C)/7542/2018 FIXED	ON THE DEATH OF KHALILUR RAHMAN, HIS LEGAL REPRESENTATIVES Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED	GA, ASSAM SC, REVENUE SC, FOREST
16	WP(C)/6888/2022	RAJ SINGHA AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. H. BURAGOHAIN MR H BORAH MS A DEVI MS. M BURAGOHAIN	GA, ASSAM MR. J K GOSWAMI, SC, AIDC (R-5) MR A KALITA, SC, INDUSTRIES AND COMMERCE DEPTT. MR. K GOGOI ASSTT.S.G.I.

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[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 10****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/6976/2024 FIXED	M/S. R.B. ENTERPRISES Versus UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR B P SARMAH B SAHA	MR M R ADHIKARI (C.G.C) DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	WP(C)/5168/2024 B/O	M/S J K TRADE AND COMMERCE Versus THE STATE OF ASSAM AND 4 ORS	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	MR. N J GOGOI SC, AGRI. DEPARTMENT
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
3	WP(C)/3065/2022 PART-HEARD, FIXED	ZULFIQUAR ALI Versus THE UNION OF INDIA AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA ASSTT.S.G.I.
4	WITH WP(C)/556/2022	M/S BHARAT SANCHAR NIGAM LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. V K CHOPRA MS S PATOWARY	MR. S C KEYAL MS G HAZARIKA, SC, GST MR. K GOGOI (r-1) MR. K GOGOI (r-1) ASSTT.S.G.I.
5	WITH WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.
6	WITH WP(C)/3402/2022	M/S GTPL V AND S CABLE PVT LTD Versus UNION OF INDIA AND ANR	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
7	WITH WP(C)/5163/2022	GREEN VALLEY DIAGNOSTICS AND HOSPITALS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S R GOGOI MR. S CHETIA MR. J P MORE	SC, GST

8	WITH WP(C)/5236/2022	SAMUJJAL PHUKAN Versus THE UNION OF INDIA AND 2 ORS	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
9	WITH WP(C)/5672/2022	PLABAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA ASSTT.S.G.I.
10	WITH WP(C)/6166/2022	M/S TECHNOCOM Versus UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
11	WITH WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
12	WITH WP(C)/1580/2023	VINAY BHARDWAJ Versus THE UNION OF INDIA AND 3 ORS	MR B AGARWAL MR A KAKOTI MR. D SARAF MR. S S GUPTA	SC, GST MR H GUPTA DY.S.G.I.
13	WITH WP(C)/1847/2023	NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
14	WITH WP(C)/1136/2024	M/S FRONTIER CONSTRUCTION COMPANY Versus UNION OF INDIA AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, GST DY.S.G.I.
15	WP(C)/2696/2020 FIXED	NUR NOBIUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. D GOGOI (R-4,5) MR. R BORA (R-4,5)
16	WITH WP(C)/2407/2020	ATOWAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. R BORA (R-5) MR. S UDDIN (R-5)
17	WP(C)/6449/2021 WITH RECORDS, FIXED	JANASADHARAN NEWSPAPER EMPLOYEES UNION Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	GA, ASSAM MR T CHAKRABORTY (R-2) MR. D CHOUDHURY (R-2)
18	WP(C)/270/2025 FIXED	MD RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR. N ISLAM MR S ABDULLAH	GA, ASSAM
HEARING				
19	WP(C)/7453/2017 PART-HEARD	M/S. CACHAR ISPAT PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KOUND	MR. S CHAMARIA MR. J K GOSWAMI (r-3,4) MR. M PHUKAN MR D DEKA (R-3,4) MR. D SARMAH MR. M ALI SC, INDUSTRIES and COMMERCE
20	WP(C)/5247/2022 PART-HEARD, FIXED	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD
21	WP(C)/6960/2023 PART-HEARD, FIXED	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.

22	WP(C)/4371/2015 WITH LCR	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY Versus PRESIDING OFFICER, LABOUR COURT and ORS	MS.M HAZARIKA MS.H BUZAR BARUAH MS.E BHARALI	GA, ASSAM
23	WP(C)/8030/2015 WITH LCR	THE STATE OF ASSAM Versus THE PRESIDING OFFICER, LABOUR COURT, GUWAHATI and 2 ORS	DR. B AHMED MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDA	MR.A DASGUPTA(R-3) MS.B DAS(R-3)
	WITH I.A./1354/2016 in WP(C)/8030/2015	ASSAM SPUN SILK MILLS WORKERS UNION and ANR, Versus THE STATE OF ASSAM	MR.A DASGUPTA MR.B DAS MS.B DAS	DR.B AHMED SC, INDUSTRIES & COMMERCE
24	WP(C)/4166/2016 FIXED	PRATAP BORA Versus THE UNION OF INDIA and 2 ORS	MR.R THAKURIA MR.L P SHARMA	GA, ASSAM MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN MR J ROY ASSTT.S.G.I.
25	Arb.P./6/2022 FIXED	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)
26	WP(C)/8237/2022	SHRI SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE
27	WP(C)/6966/2023 FIXED	ANANTA BORGOHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, PWD ROAD GA, ASSAM MR. P HAZARIKA(R-7) MR. H S BORAH (R-7) MR K K GOGOI(R-7)

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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. N M DEKA	12-02-2025	To	04-04-2025
15)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
16)	MR. M R SODIAL	17-02-2025	To	21-02-2025
17)	MS. R S SADIAL	17-02-2025	To	21-02-2025
18)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
19)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
20)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
21)	MS. D GHOSH	18-02-2025	To	20-02-2025
22)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
23)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025

24)	MR P C DEY	20-02-2025	To	21-02-2025
25)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
26)	MS. D SAIKIA	12-02-2025	To	07-03-2025
27)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./444/2025	SRI LAZRUS TIGGA Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
2	Bail Appln./446/2025	SRI DHRUBA JYOTI MAHANTA @ DHRUBA MAHANTA Versus THE STATE OF ASSAM	MR. J P DAS	PP, ASSAM
3	Bail Appln./449/2025	MARUF AHMED @ MARUF ALOM AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. SAYED SALIM AHMED	PP, ASSAM
4	Bail Appln./453/2025	NANDALAL DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5	Bail Appln./454/2025	MANOJ SAH @ MANOJ SAHA Versus THE STATE OF ASSAM	MS. M DEV MS P DEB MS N DEB	PP, ASSAM
6	Bail Appln./456/2025	OBADAIA MUKSOR AND ANR. Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. J ALI	PP, ASSAM
7	Bail Appln./459/2025	NILOTPAL CHANGMAI Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
8	Bail Appln./460/2025	SRI PARTHA BHARDWAJ Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
9	Bail Appln./463/2025	SRI PARTHA BHARDWAJ Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
MOTION				
10	Tr.P.(CrI.)/3/2025	MD MOINUL HOQUE @ MD MOYNUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	PP, ASSAM
11	Crl.Rev.P./49/2025	NITUL KALITA Versus MAMTA KALITA	MR. S NAG MR. N D SARMA	

12	Crl.Rev.P./50/2025	SAMUDRA KAKATI Versus THE STATE OF ASSAM	MR. B. KUMAR B DUTTA	PP, ASSAM
13	Crl.Rev.P./51/2025	DEBOJIT KHATUNIAR Versus PRIYANKA MAHANTA AND ANR.	DARAK ULLAH MS A HUSSAIN S AHMED	PP, ASSAM
14	Crl.Pet./185/2025	NASHIR AHMED @ NASIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M ISLAM MS A KHATUN	PP, ASSAM
15	Crl.Pet./186/2025	DHARAMPAL Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MR SOHAING	PP, ASSAM
16	Crl.Pet./187/2025	SRI PANKAJ BORGOHAIN Versus THE STATE OF ASSAM AND ANR.	MR H P GUWALA MR. A BORO	PP, ASSAM
17	Crl.Pet./188/2025	MD ABU SADEQUE ISHTIAQUE AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
18	AB/384/2025	MAHENDRA CHAUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	PP, ASSAM
19	AB/392/2025	UJJAL DAS Versus THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI	PP, ASSAM
20	AB/394/2025	RAKESH BORDOLOI Versus THE STATE OF ASSAM	MR. N J GOGOI MS. S DEB	PP, ASSAM
<u>ADMISSION</u>				
21	Crl.A./396/2024 WITH LCR 3 FILES, WITH OFFICE NOTE, B/O WITH I.A.(Crl.)/1164/2024 in Crl.A./396/2024	MONNAF ALI Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	PP, ASSAM
		MONNAF ALI Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./127/2025 WITH SCANNED LCR, FIXED	SAIBUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
23	Bail Appln./160/2025 WITH SCANNED LCR, FIXED	SRI SANKAR DAS Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
24	Bail Appln./225/2025 WITH OFFICE NOTE, FIXED	RASIDUL HOQUE Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
25	Bail Appln./274/2025 WITH SCANNED LCR, FIXED	RASHMI DEKA BARUAH Versus THE STATE OF ASSAM	MR. M SAIKIA MR. B K GOGOI	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/156/2024 FIXED WITH	BIHARI LAL SHARMA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
27	AB/157/2024	MANOJ KUMAR AGARWALA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM

28	AB/829/2024 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
29	AB/1524/2024 FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
30	AB/2866/2024	JALAL ALI Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
31	AB/2924/2024 FIXED	MAHIDUL ISLAM ALIAS MD MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N ALAM MR N J DAS	MR. B K DAS (FOR INFORMANT) PP, ASSAM
32	AB/3047/2024 FIXED	AMINUL HOQUE @ AMIRUL HUSSAIN Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
33	AB/3090/2024 FIXED	PANKAJ DAS Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	PP, ASSAM
34	AB/3099/2024	ROFIQUL ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
35	AB/3245/2024 FIXED	CHANDAN SARKAR Versus THE STATE OF ASSAM	MS. S G BARUAH MR. S K ROY MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
36	AB/3347/2024 FIXED	RAM KUMAR DOOM AND 7 ORS. Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
37	AB/83/2025 WITH SCANNED CASE RECORD, WITH OFFICE NOTE, FIXED	SAHIN AHMED LASKAR @ SAHIN UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM
38	AB/103/2025 FIXED	SALMAN ALI @ SALEMAN ALI @ SALEMON ALI Versus THE STATE OF ASSAM	MR MONZUR K CHOUDHURY MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
39	AB/198/2025 FIXED	GUNIN BORA AND ANR Versus THE STATE OF ASSAM	MR S M T CHISTIE MR B KAUSHIK MR. S HAZARIKA K BHARALI	PP, ASSAM
ORDERS				
40	Crl.Pet./406/2023 FIXED	KOUSTUV MITRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DUTTA MR. DEBANUJ DUTTA	MR D K BHATTACHARYYA (r-1,2,3) S ACHUMI (r-1,2,3) MS. K BHARALI PP, ASSAM
41	I.A.(Crl.)/1014/2024 WITH LCR 2 FILES, WITH OFFICE NOTE, FIXED in CrI.A./353/2024 WITH Crl.A./353/2024	PRADIP KONWAR Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	MR SARFRAZ NAWAZ, AMICUS CURIAE (R-2) PP, ASSAM
		PRADIP KONWAR Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	MR SARFRAZ NAWAZ, AMICUS CURIAE (R-2) PP, ASSAM
HEARING				
42	Crl.Rev.P./374/2010 FIXED, WITH LCR 1 FILE	KAMALA BEGUM Versus THE STATE OF ASSAM	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MR.A S CHOUDHURY	PP, ASSAM

43	Crl.A./143/2011 WITH LCR 7 FILES, FIXED	MUKUL DAS AND ANR Versus STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
	WITH			
44	Crl.A./131/2011	SANJIB DAS Versus STATE OF ASSAM	MR.N DUTTA MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY	PP, ASSAM
	WITH			
45	Crl.A./140/2011	DILIP DAS Versus THE STATE OF ASSAM	MS.B CHOUDHURY MR.D K KALITA MRS.N BHARALI	PP, ASSAM
46	Crl.Rev.P./251/2012 WITH LCR 8 FILES, FIXED	NRIPEN DAS and 2 ORS Versus THE STATE OF ASSAM	MR UJJAL CHOUDHURY, Amicus Curiae MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MS.S AHMED MR I HUSSAIN MD.A MALEQUE	PP, ASSAM
47	RFA/35/2014 WITH LCR, FIXED	GOPAL KRISHNA TEA COMPANY PVT. LTD. Versus MONIBOR KURMI and 21 ORS,	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.K K DEY MR R SINGHA MRV K BAROOAH MS S PATOWARY
48	Crl.Rev.P./446/2018 WITH LCR 3 FILES	HANIF UDDIN BARBHUIYA Versus ABIDUR RAHMAN LASKAR AND ANR.	MR. P K ROYCHOUDHURY G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR MR N Y KONYAK MR REZABUL HOQUE	MR. M BISWAS (r-1) MR F A LASKAR (R1) MR. D H MOZUMDER (R1) J SINGPHO (r-1) PP, ASSAM
49	Crl.Rev.P./219/2022 WITH LCR 1 FILE (SCANNED COPY)	MOKSHED ALI Versus AMINA BEGUM	MR. A R SIKDAR MD A ALI M M ZAMAN	MR. R ALI H A AHMED
50	Crl.A./257/2022 2 Y 7 M 10 D.:WITH LCR 3 FILES, WITH OFFICE NOTE, B/O WITH I.A.(Crl.)/619/2022 in Crl.A./257/2022	BABUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH	PP, ASSAM
51	Crl.Pet./1048/2022 WITH LCR 1 FILE (SCANNED COPY)	BIDYUT BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER	MR. D P BORAH (r-2) PP, ASSAM
52	RFA/49/2023 WITH LCR WITH I.A.(Civil)/3379/2023 in RFA/49/2023	SRI BIMAN KUMAR BOSE Versus THE STATE OF ASSAM AND 13 ORS	MR. S BORTHAKUR MR S DAS MR R SONAR	GA, ASSAM MR. L GOGOI MR. U K DEKA (r-10) MR. D NATH MR D KALITA
53	Crl.Pet./301/2024 FIXED	RAJ BORA @ RAJ NARAYAN BORA AND ANR Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	MR. SADHAN KALITA (R-2) MR. P DAS (R-2) MR. GUNJAN DAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
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6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. N M DEKA	12-02-2025	To	04-04-2025
15)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
16)	MR. M R SODIAL	17-02-2025	To	21-02-2025
17)	MS. R S SADIAL	17-02-2025	To	21-02-2025
18)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
19)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
20)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
21)	MS. D GHOSH	18-02-2025	To	20-02-2025
22)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
23)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
24)	MR P C DEY	20-02-2025	To	21-02-2025
25)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
26)	MS. D SAIKIA	12-02-2025	To	07-03-2025
27)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TOP OF THE LIST

1	FAO/42/2019 CAVT. NO.0838/2019 PART-HEARD, FIXED, WITH LCR	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
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WITH

[I.A.\(Civil\)/537/2020](#)
in FAO/42/2019

	ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
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WITH

[I.A.\(Civil\)/2848/2022](#)
in FAO/42/2019

	ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
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WITH

2	FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
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WITH

[I.A.\(Civil\)/594/2020](#)
in FAO/41/2019

	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
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MOTION

3	CRP(IO)/542/2024 PART-HEARD, FIXED	SANKAR PRASAD DEY Versus THE STATE OF ASSAM AND ANR	MR D N BHATTACHARYYA	GA, ASSAM MR. A BHATTACHARYYA
4	AB/385/2025	ASURUDDIN ALI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A PARAMANIK P. KALITA	PP, ASSAM

5	AB/389/2025	MAJIBUR RAHMAN AND ORS Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
ADMISSION				
6	CRP/137/2019 PART-HEARD, WITH LCR, FIXED	SAFINA KHATUN AND 2 ORS. Versus MOINUR ALI AND 2 ORS.	MR N DUTTA MR. N H MAZARBHUIYAN MR. B D DEKA MS. L WAJEEDA MR. M H SAIKIA R ALI N CHAUDHURY MR A DEKA	P BURAGOHAIN (R-1,1,1.2,1.3,2, 3.1,3.2,3.3) MR M BARMAN
7	WP(C)/186/2025 PART-HEARD, FIXED	DR. SAMARJIT CHAKRABORTY AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	MS. L DAS(R-8,9) MR. M P SARMA(R-8,9) MR A CHAKRABORTY (R-8,9) SC, HEALTH
8	WP(C)/508/2022 FIXED	TULTUL BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MRS. C DAS	SC, SEC. EDU. SC, FINANCE DEPTT.
9	WP(C)/2630/2023 FIXED	BIDISHA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA MR H BEZBARUA MR. S J SARMAH K. KALITA	SC, SEC. EDU. SC, SEBA
10	WP(C)/3574/2023 FIXED	MD. ASIFUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, SSA
ORDERS				
11	Cont.Cas(C)/708/2023 FIXED	SHAHANAZ PARBIN Versus SURANJANA SENAPATI	MR N SARMA	MR. D SAIKIA MR S M T CHISTIE MR. A PHUKAN
12	Cont.Cas(C)/426/2024 FIXED	ABDUL ALIM KHAN Versus NARAYAN KONWAR AND ANR	MR A U AHMED MS. H SARMA	MR. N J KHATANIAR(R-1) MR B KAUSHIK (R-1)
HEARING				
13	RSA/134/2019 PART-HEARD, WITH LCR, FIXED, CAVT./300/2019	SHRI PINAKI PRASAD BISWAS AND 4 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MR. D BARUAH MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR A D CHOUDHURY MR. S BANIK MR. T CHAKRABORTY MR. P DUTTA MR A DUTTA A N HUSSAIN MS S BORA FOR CAVEATOR
	WITH I.A.(Civil)/1822/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS.	MS. N UPADHYAY	MR D CHOUDHURY
	WITH I.A.(Civil)/3305/2022 in RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MS. N UPADHYAY MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR. S BANIK
14	WP(C)/4917/2021 PART-HEARD, FIXED	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE

17	WITH WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
18	Cri.Pet./706/2022 PART-HEARD, FIXED, WITH LCR 1 FILE (SCANNED COPY)	HAZARAT ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM
19	FAO/57/2024 PART-HEARD, FIXED	JIL HUSSAIN AND 7 ORS. Versus NURUL ISLAM AND ANR.	MR. B J MUKHERJEE MS R SAHA	MR. A R SIKDAR(R-1,2) MR. M H TALUKDAR(R-1,2)
	WITH I.A.(Civil)/2213/2024 in FAO/57/2024	JIL HUSSAIN AND 7 ORS. Versus NURUL ISLAM AND ANR.	MR. B J MUKHERJEE MS R SAHA	
20	WITH CRP(IO)/407/2024	JIL HUSSAIN AND 7 ORS Versus NURUL ISLAM AND ANR	MR. B J MUKHERJEE MS R SAHA	MR. A R SIKDAR(R-1,2) MR. M H TALUKDAR (R-1,2) MR. S I TALUKDAR(R-1,2)
21	WP(C)/6435/2017	MAHENDRA NATH MAHANTA and 13 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
22	WITH WP(C)/2516/2018	PURNANANDA CHETIA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. H C SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
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सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,20th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 14****[CIVIL BENCH-I]****THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/169/2003 (HEARING), WITH LCR	ON THE DEATH OF RAMANI MOHAN NATH HIS LEGAL HEIR SMTI ANUPAMA NATH AND ORS Versus IKRAM HUSSAIN AND ORS	MD.N SEIKH P C DEKA A CHOUDHURY S K MEDHI	MR.T ISLAM MR.N AHMED MISSS YASMIN MD.A WAHED
2	RSA/250/2010 (HEARING), WITH LCR	SARASWATI GHOSH and 10 ORS Versus MD.ASHIRRUDDIN AHMED	A J ATIA P CHAKRABORTY J UDDIN	M A I HUSSAIN DR.B AHMED M ALI MR A A DEWAN(R-1) MR. S BANIK(R-1) M TALUKDAR MR A R BHUIYAN MR. A HUSSAIN(R-1) MR REZABUL HOQUE(R-1) MR REZABUL HOQUE(R-1)
3	WP(C)/1571/2019 (HEARING), FIXED	EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	MR. S S ROY ASSTT.S.G.I.
ADMISSION				
4	WP(C)/3562/2020 PART-HEARD, FIXED	JAGADISH BEZ BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR D CHOUDHURY MR. S N KRISHNATRAYA MR N RAY	GA, ASSAM MR. B SHARMA SC, G.H.C
5	WITH WP(C)/1055/2023	DHARMANANDA DAS AND 10 ORS. Versus STATE OF ASSAM AND 9 ORS.	MR. K SARMA MR. S BORUAH	MR. M K CHOUDHURY (R4- R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
	WITH I.A.(Civil)/1312/2023 in WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. M K CHOUDHURY MR A BORKATAKI	MR. K SARMA

6	WITH WP(C)/1884/2023	SATYAJIT NEOG Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR. B SHARMA MR D CHUTIA MR D CHUTIA	GA, ASSAM MR. A DEKA (r-5) MR. R BORUAH (r-5) MR R BORAH (r-5) SC, GHC
7	WITH WP(C)/2104/2023	SUDARSHAN KRISHNA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	GA, ASSAM SC, GHC
8	WITH WP(C)/2640/2023	DEBAJIT DEY AND 4 ORS Versus THE GAUHATI HIGH COURT AND 9 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. A AHMED (R-5 to 10) MS. D GOSWAMI (R-5 to 10) SC, GHC MR. S. BARUAH, JR. GA, ASSAM (R-4)
9	WP(C)/6907/2023	JOYDIP DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM MS. M DEV (R6) MS P DEB (R6) MS N DEB (R6) SC, GHC
10	CRP/75/2024 FIXED	NAVEEN KHANNA Versus NABASHREE MUDOI AND ANR	MR. D SARAF MR. S S GUPTA	MR H DAS (R-1) MR. B C DEKA (R-1) MR. DITUL DAS (R-1)
	WITH I.A.(Civil)/2106/2024 in CRP/75/2024	NAVEEN KHANNA Versus NABASHREE MUDOI AND ANR	MR. D SARAF MR. S S GUPTA	
11	WP(C)/5851/2024	PROBITRA SONOWAL Versus THE GAUHATI HIGH COURT AND 7 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	MR. K GOGOI (R-6,7,8) MS. P BORAH(R-6,7,8) SC, GHC
HEARING				
12	RSA/11/2013 WITH LCR	ISHWAR CHANGMAI Versus KANAKLATA GOGOI and ORS	MR.T J MAHANTA MR.P S DEKA MS.P BHATTACHARYA MS.D DUTTA	MR.B K BHATTACHARJEE MR.R SARMA MR. T GOGOI (R-1,2) MS.A CHETIA MS. S PHUKAN (R-1,2) NAYANMONI KALITA (R-1,2)
13	RSA/106/2013 WITH LCR, FIXED	KHARGESWAR DAS and ANR Versus DEBIRAM RAJBONGSHI and ANR.	MR. S C KEYAL	MR.B K GHOSE
14	Intest.Cas./3/2016 WITH LCR	SMTI SITAPATI DEVI Versus SMTI RASHMI DEVI	MR.T ISLAM MS.S KEMPRAI	MS.R HUSSAIN MR.A SATTAR MS.N BARMAN MR.H K BARUAH

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./427/2025	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE Versus NARCOTICS CONTROL BUREAU	MR. A T SARKAR	SC, NCB
ADMISSION				
2	CRP(IO)/267/2023 WITH LCR, FIXED	HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PRIVATE LIMITED AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2)
3	WITH CRP(IO)/297/2023	HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PVT LTD AND ANR	MR G N SAHEWALLA MR N ANIX SINGH MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2) MR. L RUKHI (R1, R2)
BAIL HEARING (BA)				
4	Bail Appln./215/2025 FIXED	TAJU CHARAN BAILUNG Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
BAIL HEARING				
5	AB/172/2025 FIXED	AKKAS ALI Versus THE STATE OF ASSAM	MR S A BARBHUYAN MR. D K AGARWALA	PP, ASSAM
ORDERS				
6	CRP(IO)/5/2022 FIXED	M/S GOEL COIR FOAM (INDIA) PRIVATE LIMITED AND 3 ORS Versus BABU BORO	MR M HALOI MR D DEKA MS. T BEGUM MR. J BHARALI MS. M DEY MR N J KUMAR	MR. H SARMAH MR P KATAKI (P-2 TO 4) MR S DUTTA
7	Review.Pet./72/2023 in MACApp./269/2018 (D/O), WITH LCR, B/O	ARUN CHANDA Versus THE BRANCH MANAGER AND 2 ORS.	MR. J P SHARMA	MR. K K BHATTA

8	I.A.(CrI.)/1011/2024 IN Bail Appln./2052/2024 (D/O), WITH SCANNED LCR, FIXED in Bail Appln./2052/2024	DURYODHAN YADAV Versus THE STATE OF ASSAM AND ANR	MS. D CHAUHAN	PP, ASSAM
HEARING				
9	RSA/195/2015 WITH LCR, B/O	MD MOIYOB ALI Versus MD ABDUL KHALIQUE and 11 ORS	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	MR.A R SIKDAR(R-7) MR.N AHMED(R-7) MR.M H TALUKDARR-7
10	RFA/59/2016 WITH LCR	SRI MAHANANDA DAS Versus PURBANCHAL CEMENT LTD	MR.R P SINGH MS A BORBHUYAN	MR.D BARUAH MS.B DAS MS.N UPADHYAY
11	WITH RFA/56/2016	PURBANCHAL CEMENT LTD Versus SHRI MAHANANDA DAS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MR. R P SINGH MS A BORBHUYAN MR P KUMAR
12	RFA/43/2017 WITH LCR	ASOMIYA PRATIDIN and 2 ORS Versus SRI HIRALAL DAS and 3 ORS	MR.U B SARMA MR.J DEKA MR.G MISHRA	MR.N ZAMAN(R-2) MR.A GANGULY(R-2) MR. U DUTTA MR.A BORAR-2 MS.K JAIN(R-1) MR. B. KUMAR (r-1) MR.P UPADHYAY(R-1)
13	RSA/18/2018 WITH LCR	THE STATE OF ASSAM Versus SHRI SHIVA PRASAD NOWAL	GA, ASSAM M KATAKY	MR J TRIPATHI MR J C GAUR MR D CHAKRABORTY
14	RSA/250/2018 WITH LCR	MD FAIZUR RAHMAN CHOUDHURY Versus SAMIR SAHA @ SAMIRAN CH SAHA AND 11 ORS	MR. S K SINGHA MR. G C PHUKAN MR. K GOGOI MR. A R TAHBILDAR	MR. P K ROYCHOUDHURY (R1) MR. N G KUNDU (R1) MR G DEKA (R4-R12)
15	MACApp./323/2021 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MRS. ANISHMRITA CHETIA HANDIQUE AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	MR. B PATHAK MR. B PATHAK MR B HAZARIKA (R-3,4) MR. J K SARMA (R-1)
16	WITH MACApp./198/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SRI TAPASH DEY AND 2 ORS	MR. K K BHATTA MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK MR. A LAHKAR	MR. B PATHAK MR. R THADANI (R1) MR B HAZARIKA (R-2,3) MR. J K SARMA (R1)
17	Mat.App./16/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG
18	RFA/45/2022 WITH LCR	ON THE DEATH OF SMRITIREKHA CHAKRABORTY BEING SUBSTITUTED BY PINKY CHAKRABORTY Versus ANURADHA CHAKRABORTY	MR S KHOUND MS. N BORAH	MR. A K GUPTA MR. R S MISHRA
	WITH I.A.(Civil)/3647/2022 in RFA/45/2022	ON THE DEATH OF SMRITIREKHA CHAKRABORTY BEING SUBSTITUTED BY PINKY CHAKRABORTY Versus ANURADHA CHAKRABORTY	MR S KHOUND MS. N BORAH	

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/367/2025	ABDUS SATTAR Versus THE STATE OF ASSAM,	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./205/2025 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	PRABHAKAR SANJAY Versus UNION OF INDIA (NCB)	MR. P DEKA MR R HOQUE MR A DAS	SC, NCB
ORDERS				
3	I.A.(Civil)/1718/2024 B/O in MFA/5976/2024	M/S DOOARS CONSTRUCTION COMPANY Versus BEGUM MAHMUDA AND 2 ORS.	MR. S ISLAM MR A HAWARI A R MONDAL	MR SISHIR DUTTA (R-1) MS S MOCHAHARI (R-1) MR. S DUTTA (R-1) MS K BORAH (R-1) MR S DUTTA (R-1)
	WITH MFA/5976/2024 (Filing Number)	M/S DOOARS CONSTRUCTION COMPANY Versus BEGUM MAHMUDA AND 2 ORS E	MR. S ISLAM	
	WITH I.A.(Civil)/5977/2024 (Filing Number)	M/S DOOARS CONSTRUCTION COMPANY Versus BEGUM MAHMUDA AND 2 ORS E	MR. S ISLAM	
4	I.A.(Civil)/2793/2024 B/O in MACApp./2707/2024	ORIENTAL INSURANCE COMPANY LTD Versus BABUL GAWALA @ BABLU ANR 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A HUSSAIN MR. A T SARKAR MR S HUSSAIN FOR CAVEATOR
	WITH MACApp./2707/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus BABUL GAWALA @ BABLU ANR 2 ORS H	MS. R D MOZUMDAR	
HEARING				
5	MACApp./45/2013 WITH LCR, FIXED	ATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF HAIDAR ALI HIS LEGAL HEIRS RABIYA BIBI and 6 ORS	MR.G BAISHYA MRS.B DAS MS.D KOUR	MR.M U MONDAL MR.A GANGULY MR.M HUSSAIN MR.A A KHAN MR.B DAS

6	MACApp./118/2015 WITH LCR, FIXED	UNION OF INDIA and 2 ORS Versus KASEM ALI and ANR	MS.M CHATTERJEE SC, NF RLY MS.U CHAKRABORTY MS.S P DAS	MR.A R AGARWALA(R-1&2)
	WITH I.A./485/2015 in MACApp./118/2015	UNION OF INDIA and 2 ORS Versus KASEM ALI and ANR	MS.M CHATTERJEE SC, NF RLY MS.S P DAS MS.U CHAKRABORTY	
7	MACApp./413/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI THANERWAR BARUAH AND 3 ORS	MR. A DUTTA MD. A AHMED MR. M DUTTA	MR T CHAKRABORTY(R-1,2) MR. D CHOUDHURY(R-1,2) MR. R S MISHRA (R1, R2) MR. P BORDOLOI (R1, R2) MS M NIROLA (R1, R2)
8	Test.App./1/2019 WITH LCR	SRI SANJAY KR. KANU AND 2 ORS Versus TRIBENI PRASAD KANU	MR. A SATTAR S CHOUDHURY MR H K BARUAH	MR. A BISWAS MR R KALITA MS S AHOM
9	LA.App./18/2019 WITH LCR	SRI BHADARAM MIKIR AND 26 ORS. Versus THE COLLECTOR AND ANR	MR. S KATAKI MR R M DAS MS. R DUTTA	GA, ASSAM
	WITH CO/10/2021 in LA.App./18/2019	THE COMMANDANT, Versus BHADARAM MIKIR AND 26 ORS.	MR. S C KEYAL	MR. S KATAKI
10	MACApp./82/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S N KRISHNATRAYA (R1)
	WITH I.A.(Civil)/1037/2021 in MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. Versus BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
11	MACApp./226/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus RIMLI SIVAM AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (r-2) MR Z HUSSAIN MS B B AHMED
12	Mat.App./4/2024 WITH LCR	XXXXXXXX Versus XXXXXXXX	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY
	WITH I.A.(Civil)/437/2024 in Mat.App./4/2024	XXXXXXXX Versus XXXXXXXX	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
	WITH I.A.(Civil)/1476/2024 in Mat.App./4/2024	XXXXXXXX Versus XXXXXXXX	MS. S KANUNGOE	MR. A M BARBHUIYA

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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025

14)	MS. N M DEKA	12-02-2025	To	04-04-2025
15)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
16)	MR. M R SODIAL	17-02-2025	To	21-02-2025
17)	MS. R S SADIAL	17-02-2025	To	21-02-2025
18)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
19)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
20)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
21)	MS. D GHOSH	18-02-2025	To	20-02-2025
22)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
23)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
24)	MR P C DEY	20-02-2025	To	21-02-2025
25)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
26)	MS. D SAIKIA	12-02-2025	To	07-03-2025
27)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./126/2025	AMARESH KR RAY Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	PP, ASSAM
MOTION (BA)				
2	Bail Appln./443/2025	TAPAN MAHANTA Versus THE STATE OF ASSAM	MR P D BHUYAN MR. A. M. SIDDIQUE	PP, ASSAM
3	Bail Appln./445/2025	KHALID HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4	Bail Appln./447/2025	JAKIR HUSSAIN @ ZAKIR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
5	Bail Appln./448/2025	MUKTAR HUSSAIN @ MUKTAR HUSSEN Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR S PRODHANI MS. R S BHUYAN	PP, ASSAM
6	Bail Appln./450/2025	RAFIKUL ISLAM Versus THE STATE OF ASSAM	DARAK ULLAH MS A HUSSAIN S AHMED	
7	Bail Appln./451/2025	UTTAM SARKAR AND ANR. Versus THE UNION OF INDIA	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	SC, DRI
8	Bail Appln./455/2025	WIVEKY THOO Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
9	Bail Appln./457/2025	MD RUPCHAN ALI ALIAS RUPCHAN ALI Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
10	Bail Appln./458/2025	LOTFUR RAHMAN @ ROCKY Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM

11	Bail Appln./461/2025	LALCHAN ALI ALIAS LAICHAND ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. A.H. MONDAL MD. A KUDDUS	PP, ASSAM
12	Bail Appln./462/2025	SANJIB ATHPARIA Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
MOTION				
13	Crl.Pet./65/2025 FIXED	LALBAHADUR SK AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
14	Crl.Pet./189/2025	ABDUL MALEK AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	PP, ASSAM
15	Crl.Pet./190/2025	BIDHU SAKAR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
16	Crl.Pet./191/2025	ASHADUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	PP, ASSAM
17	Crl.Pet./192/2025	LUIS ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
18	AB/213/2025 FIXED	MOIRANTHEM MAHENDRA SINGH Versus THE UNION OF INDIA,	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS R BEGAM	SC, NCB
19	AB/381/2025	MD RUPSAN ALI @ MD RUPCHAN ALI Versus THE STATE OF ASSAMA AND ANR	MR A H AHMED	PP, ASSAM
20	AB/382/2025	MD BUBU ALI AND ANR. Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	PP, ASSAM
21	AB/383/2025	RAJA ALI Versus THE STATE OF ASSAM	MR. S MUNIR MD. S ALI MS. N.A. BEGUM	PP, ASSAM
22	AB/386/2025	RIYAJ UDDIN AHMED @ MD RIYAS UDDIN AHMED Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
23	AB/388/2025	AKTARUL ALAM @ AKTARUL ALOM Versus THE STATE OF ASSAM AND ANR	MR. M ALI H R KHAN AKHINUR ISLAM	PP, ASSAM
24	AB/390/2025	SHEIKH SALIM Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
ADMISSION				
25	Crl.Pet./200/2019 FIXED	NABASISH CHAKRABORTY AND ANR. Versus THE STATE OF ASSAM AND ANR	MR H DAS MR. N J KHATANIAR MR. P GOGOI MR. R R Gogoi	MR. A BHATTACHARYA (R2) MS. K MALAKAR (R2) MS. M BARUAH (R2) MR. A BHATTACHARJEE (R2) PP, ASSAM MS. K TALUKDAR (R2)
	WITH I.A.(Crl.)/305/2019 in Crl.Pet./200/2019	TUSHARKANA BANERJEE Versus NABASISH CHAKRABORTY AND 3 ORS	MR. N J KHATANIAR MR. P MAHANTA MR. S HAZARIKA	MR. R R Gogoi PP, ASSAM
	WITH I.A.(Crl.)/336/2019 in Crl.Pet./200/2019	PARTHA SARATHI BANERJEE Versus NABASISH CHAKRABORTY AND 2 ORS	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR. N J KHATANIAR PP, ASSAM

26	Crl.Rev.P./163/2023 WITH LCR ONE FILE SCANNED, FIXED	RUPCHAN BHUYAN Versus HAMIDA KHATUN AND ANR	MR. A MANNAF MD A S ALI	MR. R ALI (R-1) MR H A AHMED (R-1) PP, ASSAM
27	Crl.Pet./1115/2023 WITH LCR ONE FILE SCANNED, FIXED	DIPANKAR DEY Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
28	Crl.Rev.P./185/2024 WITH LCR ONE FILE SCANNED, FIXED	SHAMALI DEY Versus THE STATE OF ASSAM AND ANR	SADHAN KALITA MR SUMANTH KAKATI GUNJAN DAS	PP, ASSAM
29	Crl.Pet./53/2025 FIXED	ISMAIL SK AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M ISLAM MS A KHATUN	MR. M AHMED (R-2) MD. I H LASKAR (R-2) PP, ASSAM (R1)
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./3954/2024 WITH SCANNED LCR, FIXED	SMTI SANGITA DAS Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S TAI	PP, ASSAM
31	Bail Appln./52/2025 FIXED	LAL MIAH Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
32	Bail Appln./188/2025 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	YASIN ALI Versus THE STATE OF ASSAM AND ANR.	MR M HOQUE MS J BEGUM	PP, ASSAM
33	Bail Appln./236/2025 WITH SCANNED LCR, FIXED	JABID BASUMATARY Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
34	Bail Appln./255/2025 FIXED	AJIR ALI @ BUDU Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
35	AB/3127/2024 FIXED	MD IMAN HUSSAIN AND 13 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
36	WITH AB/3126/2024	FARUQUE AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
37	AB/182/2025 FIXED, WITH OFFICE NOTE	ROBIUL HUSSAIN @ ROBIUL ALI Versus THE STATE OF ASSAM	MR. A MOBARAQUE	MR. M H LASKAR, AMICUS CURIAE(R-2) PP, ASSAM
<u>ORDERS</u>				
38	Crl.Rev.P./512/2024 FIXED	ADITYA HARALALKA Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
39	I.A.(Crl.)/579/2024 WITH LCR 6 FILES, FIXED in CrI.A./192/2024	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	PP, ASSAM
	WITH Crl.A./192/2024	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. A AHMED MD. K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM B BARMAN	MR M HOQUE PP, ASSAM
40	Crl.Pet./633/2024 FIXED, WITH LCR 2 FILES	CHANDRA KANTA DUARAH Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
41	I.A.(Crl.)/1210/2024 WITH LCR 4 FILES, FIXED in CrI.A./416/2024	SOLEMAN ALI AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR. S DAS MD A S AHMED E KHANDAKAR	PP, ASSAM

WITH[Crl.A./416/2024](#)SOLEMAN ALI AND 11 ORS
Versus
THE STATE OF ASSAM AND 3 ORSMR. M A SHEIKH
MR. S DAS
MD A S AHMED
E KHANDAKAR
PP, ASSAM42 [Crl.Pet./44/2025](#)
FIXED, WITH LCR 1 FILE
(SCANNED COPY)KUMAR UDAYAN BAISHYA AND 2 ORS
Versus
THE STATE OF ASSAM AND ANR.MR H K DAS
MR SHREYAS DAS
MR N K SARMA
PP, ASSAM43 [Crl.Pet./48/2025](#)
FIXEDAZAHAR ALI
Versus
THE STATE OF ASSAM AND ANRMR. J I BORBHUIYA
MR. L MOHAN
MRS. K H CHOUDHURY
MR A HOSSAIN
PP, ASSAM**HEARING**44 [Crl.A./241/2024](#)
WITH LCR 3 FILES, P.B. -1, FIXEDISMAIL ALI @ MD. ISMAIL
Versus
THE STATE OF ASSAM AND ANR.MR. M A I HUSSAIN
MR. A AHMED
N ISLAM
PP, ASSAM**WITH**[I.A.\(Crl.\)/917/2024](#)
in Crl.A./241/2024ISMAIL ALI @ MD. ISMAIL
Versus
THE STATE OF ASSAM AND ANR.MR. M A I HUSSAIN
PP, ASSAM45 [Crl.Pet./632/2024](#)
WITH LCR 2 FILES, FIXEDABDUS SALAM MIAH
Versus
THE STATE OF ASSAM AND ANRMR. M U MONDAL
MS. N NASRIN
MR K ISLAM
MR A ALIM SK
MR. A W MONDAL
MD S HOQUE (R-2)
MR. M DEKA (R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. N M DEKA	12-02-2025	To	04-04-2025
15)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
16)	MR. M R SODIAL	17-02-2025	To	21-02-2025
17)	MS. R S SADIAL	17-02-2025	To	21-02-2025
18)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
19)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
20)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
21)	MS. D GHOSH	18-02-2025	To	20-02-2025
22)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
23)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
24)	MR P C DEY	20-02-2025	To	21-02-2025
25)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
26)	MS. D SAIKIA	12-02-2025	To	07-03-2025
27)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	WP(C)/903/2023 BY SLIP	MOON BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
2	I.A.(Civil)/2223/2024 BY SLIP in WP(C)/6909/2017 WITH WP(C)/6909/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR. A SANCHETI MR. R C SANCHETI	MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM DY.S.G.I. SC, AGRI. DEPARTMENT
3	WITH WP(C)/413/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
4	WITH WP(C)/428/2017	DR. SURENDRA KUMAR SAIKIA and ANR. Versus THE UNION OF INDIA and 5 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-2)	GA, ASSAM(AGRI.) C.G.C. MR.B DEKA MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
5	WITH WP(C)/1875/2017	GOUTAM KUMAR BORDOLOI and ANR. Versus THE UNION OF INDIA and 3 ORS.	MR. A D CHOUDHURY MR. A GOGOI MR. D CHOUDHURY MR. P S BHARALI MR. A SANCHETI (P-1,2)	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
6	WP(C)/1875/2017	DR. SURENDRA KUMAR SAIKIA and 3 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-1 TO 4)	GA, ASSAM MR. R DHAR,ADDL.SR. GOVT. ADVOCATE, ASSAM. ASSTT.S.G.I.
<u>TOP OF THE LIST</u>				
6	WP(C)/7558/2015 FIXED, FOR FURTHER HEARING	PRADIP SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR.B GOSWAMI MR. P N GOSWAMI MS. M D BORAH MS.S CHUTIA MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
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27)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,20th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/495/2025 FIXED	QUEMOR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
ADMISSION				
2	WP(C)/6067/2019 FIXED	RUPESWAR SAIKIA AND 55 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR P NAYAK, SC,UDD MR. S C KHOUND SC, FINANCE
3	WP(C)/273/2021 FIXED	HAJERA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. K M HALOI MR. B BISHAYA MR R SARKAR	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (R-4,6) MS. S T BOKTH (R-4,6)
4	WP(C)/776/2021 B/O	NISHA DEVI DAS AND 45 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MRS S BARUAH MR. A BORPUZARI ASSTT.S.G.I. SC, FINANCE
5	WP(C)/2496/2023 B/O	CHAMPA NATH (DAS) AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, APDCL
6	WP(C)/3222/2023 B/O	SUBRATA DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, P AND R.D. SC, AG SC, FINANCE
7	WP(C)/3550/2023 B/O	MANI RAM SAHARIA Versus THE STATE OF ASSAM AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	SC, ELEM. EDU SC, FINANCE
8	WP(C)/5147/2023 FIXED	JINTU CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MS. P DEVI	SC, P H E SC, K A A C

9	WP(C)/6282/2023 FIXED	RAM AOTAR SINGH Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH MR N ALI	MR. B CHAKRAVARTY DY.S.G.I.
10	WP(C)/2715/2024 FIXED	BISHAL BASFORE Versus THE STATE OF ASSAM AND 4 ORS	MR A GOHAIN	GA, ASSAM SC, FINANCE
11	WP(C)/3101/2024 FIXED	RUSTANA BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	MRS. R DEVI DY.S.G.I.
12	WP(C)/3696/2024 FIXED	ASSAM SECRETARIAT SERVICES ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, GAD SC, FINANCE
13	WP(C)/3752/2024 B/O	RITA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM MR. B CHOUDHURY SC, SLRC
14	WP(C)/4650/2024 FIXED	KISAN KUMAR SHARMA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	GA, ASSAM
15	WP(C)/4972/2024 FIXED	MANABENDRA CHAKRAVORTY Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MS. B SARMA (FOR UNION OF INDIA) DY.S.G.I.
WITH				
16	WP(C)/5517/2024	JAGANNATH DATTA Versus THE UNION OF INDIA AND 5 ORS	MR. A R TAHBILDAR MS. K DEKA	MR. D C BORAH (CGC) DY.S.G.I.
17	WP(C)/57/2025 FIXED	SMTI MOONMOON SEN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM SC, FINANCE SC, TREASURY
18	I.A.(Civil)/170/2025 FIXED in WP(C)/3125/2024 WITH WP(C)/3125/2024	THE STATE OF ASSAM AND 2 ORS Versus MOONSOON BARKAKOTI AND 4 ORS	DIPANKAR NATH	MR. J PATOWARY
WITH				
19	WP(C)/618/2025 FIXED	MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM
19	WP(C)/618/2025 FIXED	GOBINDA TAID Versus THE STATE OF ASSAM AND 3 ORS	MR D S DEKA	SC, FOREST
HEARING				
20	WP(C)/287/2014	DEBAJIT PHUKAN and 5 ORS Versus THE STATE OF ASSAM AND 39 ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE	MR.C BARUAH MR.K N CHOUDHURY(R- 4to36&38to40) MSB DEVI GA, ASSAM SC, APSC MR.M MAHANTA(R- 4to36&38to40) MS.A VERMA MR.B GOGOI SC, FINANCE MR.A DEKA(R-4to36&38to40) MR.B K KASHYAP(R- 4to36&38to40)
WITH				
21	WP(C)/7397/2013	ABANI PHUKAN and 5 ORS Versus THE STATE OF ASSAM AND 43 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY MS.P KHOUND	GA, ASSAM SC, APSC MR. N ALAM MR.S U AHMED SC, FINANCE

22	WP(C)/5325/2014	INDIAN OIL CORPORATION LTD. IOCL and 27 ORS, Versus THE UNION OF INDIA and 3 ORS,	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.C BARUAH MR.K N CHOUDHURY MR.S C KEYAL C.G.C. MS.R DEKA MR.D BORAH(R-4) MR.P P MEDHI SC, I O C ASSTT.S.G.I. MS.R KAKATI
23	WP(C)/3737/2017 FIXED	ARUP DAS Versus THE UNION OF INDIA and 5 ORS.	MR.A SARMA MR.K PAUL MR.J P CHAUHAN MS.R VERMA	C.G.C. MR.K K PARASAR R- 1 to 6 ASSTT.S.G.I.
24	WP(C)/5308/2018 FIXED	MAGONJOY THAOSEN Versus THE STATE OF ASSAM AND 2 ORS.	MR Z KAMAR MR. S SAIKIA MR S CHAKRABORTY MR. N J GOGOI	GA, ASSAM
25	WP(C)/6540/2018 BY SLIP	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
26	WITH WP(C)/2996/2018	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
27	WP(C)/2129/2020	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
28	WP(C)/2452/2020 FIXED	BIMAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM
29	WP(C)/217/2023 FIXED	RAJIB ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. J KALITA MS. S. KAR	SC, FOREST
30	WP(C)/693/2024 FIXED	MUFIDUL ISLAM Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	MR. C K S BARUAH DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To 20-02-2025
2)	MR. B K DAS	05-02-2025	To 28-02-2025
3)	MS. P DAS	05-02-2025	To 28-02-2025
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BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH OF HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
AND HER LADYSHIP]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./180/2019 WITH LCR 4 FILES	NAGEN MAYANG AND 14 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/448/2019 in Crl.Rev.P./180/2019	NAGEN MAYANG AND 12 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K GOGOI	PP, ASSAM
2	Crl.Rev.P./549/2019 WITH LCR 4 FILES	ANUDH BORAH Versus MUNIN GOHAIN AND ANR.	MD R ALI MR. A CHAUDHURY MR. A KHAN MR. D BORA	MR A V SINGH MR P R BORA MR W R MEDHI
3	Crl.Pet./982/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
	WITH Crl.Pet./981/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
5	Crl.Pet./1239/2023	KISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. R MAJUMDAR MR. A M BARBHUIYA MS. J GHOSH MS A BEGUM	PP, ASSAM
6	Crl.Pet./62/2024 WITH LCR 1 FILE (SCANNED COPY)	RAKESH SINGH Versus THE STATE OF ASSAM AND ANR	MR. I ALAM MR. T SK	MR. M CHETIA (R-2) PP, ASSAM
7	Crl.Pet./911/2024 WITH LCR 2 FILES (SCANNED COPY)	ABHINASH BORI Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM J BHUYAN MS P DEKA	MR. R AHMED (R-2) PP, ASSAM
8	Crl.Pet./1210/2024 WITH LCR 3 FILES (SCANNED COPY)	SAIFUDDIN AHMED @ MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM

ORDERS

9	Crl.Rev.P./71/2016 WITH LCR 4 FILES	JIBAN HAZARIKA and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A GANGULY MR D K BHATTACHARYYA, AMICUS CURIAE MR.P K BORDOLOI MR A SAIKIA	PP, ASSAM
	WITH I.A./947/2016 in Crl.Rev.P./71/2016	JIBON HAZARIKA and ANR. Versus THE STATE OF ASSAM and ANR.	MR.A GANGULY MR.P K BORDOLOI MR A SAIKIA	PP, ASSAM
10	Crl.Pet./1013/2018	SABITA SEN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I H SAIKIA MR. K K GOSWAMI MR. M R CHOUDHURY MR. L M RAHMAN	PP, ASSAM
11	Crl.Pet./1267/2023 WITH BA/3188/2024 (D/O)	BIPLAB MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
12	Crl.Pet./14/2024 WITH LCR 2 FILES (SCANNED COPY)	SAIFUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
13	I.A.(Crl.)/1138/2024 in Crl.Pet./389/2024	RAJA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
	WITH Crl.Pet./389/2024	RAJA BARUAH Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM

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